

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF TECPRO INFRA-PROJECTS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Tecpro Infra-Projects Limited
2.	Date of incorporation of corporate debtor	10-04-1981
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210DL1981PLC234183
5.	Address of the registered office and principal office (if any) of corporate debtor	106 Viswadeep Tower, Plot No.4 District Centre, Janak Puri, New Delhi 110058
6.	Date of closure of Insolvency Resolution Process	24.11.2021
7.	Liquidation commencement date of corporate debtor	25.11.2021 (copy of the order received by mail on 01.12.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: CS Satyadevi Alamuri Regn. No. IBBI/IPA-002/IP-N00071/ 2017-18/10205
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 23 Lake Area, 3 rd Cross Street Opposite to Corporation Zonal Office, Nungambakkam, Chennai 600034 Email: satyadevifcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 23 Lake Area, 3 rd Cross Street Opposite to Corporation Zonal Office, Nungambakkam, Chennai 600034 Email: rp.tecproinfra@gmail.com
11.	Last date for submission of claims	31.12.2021

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench V has ordered the commencement of liquidation of the Tecpro Infra-Projects Limited on 25.11.2021.

The stakeholders of Tecpro Infra-Projects Limited are hereby called upon to submit their claims with proof on or before 31.12.2021, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit

the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

For TECPRO INFRA-PROJECTS LIMITED

Ac Satyadevi

CS SATYADEVI ALAMURI - LIQUIDATOR
Regn No. IBBI/PA-002/IP-N00071/2017-18/10205

Sd/-

CS Satyadevi Alamuri,

Liquidator for Tecpro Infra-Projects Limited

Regn.No. IBBI/PA-002/IP-N00071/ 2017-18/10205

Date : 03.12.2021

Place : Chennai